

JUDGMENTS FOR THE MONTH OF NOVEMBER, 2012

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	8 th	<u>WP(C) 1650/2012</u>	GREEN GOLD (ASSAM) PVT. LIMITED VS AIRPORT AUTHORITY OF INDIA & ORS	Other Civil Rules	HON'BLE MR. JUSTICE B. D. AGARWAL
2	9 th	<u>SA 58/1997</u>	BAJRANGLAL PATADIA VS DULAL CH. DEY & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE B.P. KATAKEY
3	21 st	<u>CRL.A(J) 188/2007</u>	SHRI AJIT @ ANIL MAHAPATRA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE IA ANSARI THE HON'BLE MR. JUSTICE PK MUSAHARY
4	27 th	<u>RSA 138/2001</u>	GOURISH BANIK & ORS VS SMTI ARATI BANIK & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE B.P. KATAKEY
5	30 th	<u>RSA 1/2002</u>	HAREKRISHNA DALAI VS SMTI SUSHILA DAS & ORS	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE B.P. KATAKEY
6	30 th	<u>Mat.App. 15/2011</u>	MALATI MAHATO VS MANOJ MAHATO	Family Court Appeals	HON'BLE MR JUSTICE I A ANSARI HON'BLE MRS. JUSTICE ANIMA HAZARIKA